

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1883 OF 2003

New Delhi, this the 3rd day of March, 2004

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

D.C. Mishra
Junior Telecom Officer,
R/o FCA-1400, SGM Nagar,
22, Main Market Road,
(Near Wakil Ki Kothi)
Badkhal
NIT Faridabad (HR).

.....Applicant
(By Advocate : Shri S.N. Anand)

Versus

1. Union of India through Seretary,
Ministry of Communications,
(Department of Telecommunications)
Sanchar Bhawan, 20, Ashok Road,
New Delhi-110001.

2. Adviser (HRD)
Department of Telecommunications,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-110001.

.....Respondents
(By Advocate : Shri Satish Kumar)

ORDER (ORAL)

The only grievance of the applicant in this OA is regarding order of suspension. It is stated by the learned counsel of the applicant that the respondents have since passed orders dated 8.1.2004, a copy of which has been placed on record, whereby the suspension of the applicant has been revoked. Therefore, the grievance in the present OA no longer survives.

2. In view of the above, this OA stands disposed of accordingly.

R.K. Upadhyaya
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

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